

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/3375/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the nd 23 September, 2020.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 2379 dtd 21.09.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 01.10.2020 & 03.10.2020 along with head quarter leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 30.09.2020 till the morning of 05.10.2020, has been granted.

Further, the Civil Judge cum Asstt. Sessions Judge, Udalguri, in her absence the Chief Judicial Magistrate, Udalguri and in his absence the officer who will be in charge of Chief Judicial Magistrate, Udalguri, shall be in charge of your Court and office in your absence.

Yours faithfully,

-sd-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/3376/A, dated 23.9.2020

Copy to:

1/ The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)